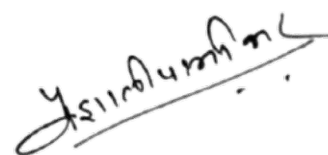


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NASHIK FORGE PRIVATE LIMITED OPERATING IN AUTOMOBILE (FORGING)
INDUSTRY AT NASHIK

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Nashik Forge Private Limited CIN: U27105MH2005PTC153522
2.	Address of the registered office	H-149 MIDC, Ambad, Nashik 422010 Maharashtra
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	All fixed assets located at H-149 MIDC, Ambad, Nashik 422010 Maharashtra
5.	Installed capacity of main products/ services	3600MT p.a.
6.	Quantity and value of main products/ services sold in last financial year	Forged items (automobile products) (Factory not in operation from October, 2019)
7.	Number of employees/ workmen	NIL (as on date)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	For details, please email to ip.nashikforge@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	For details, please email to ip.nashikforge@gmail.com
10.	Last date for receipt of expression of interest	16/09/2023
11.	Date of issue of provisional list of prospective resolution applicants	26/09/2023
12.	Last date for submission of objections to provisional list	01/10/2023
13.	Process email id to submit EOI	ip.nashikforge@gmail.com

Date- 01/09/2023
Place: Pune



Vaishali Arun Patrikar

Resolution Professional for Nashik Forge Private Limited
IBBI No.: -IBBI/IPA-002/IP-N00812 /2019-2020 /12566

AFA Valid till 17/11/2023

Registered address : A-2, Shantidoot Society, Parvati Darshan, Pune 411009 Maharashtra